

Annexure 8

Name of the Corporate debtor: Narang Developers Private Limited
Date of commencement of CIRP: 28th March 2024
List of creditors as on: 22nd July 2024

List of Operational creditors (other than Workmen and Employees and Government Dues)															
Sr.	Name of Creditor	Details of claim received			Details of claim admitted							Amount of any mutual dues, that may be set	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim					
1	Western Will Constructions Private Limited	6/12/2024	4,026,000.00	4,026,000.00	Unsecured	-	0	Yes	0.00	-	-	-	-	-	
2	Mona Narang	6/12/2024	350,000.00	350,000.00	Unsecured	-	0	Yes	0.00	-	-	-	-	-	
TOTAL			4,376,000.00	4,376,000.00											

Sd/-

Rakesh Bothra

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